

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/5(KB)2023
IA(COMPANIES.ACT)/46(KB)2024, IA(COMPANIES.ACT)/52(KB)2024,
IA(COMPANIES.ACT)/89(KB)2024, IA(COMPANIES.ACT)/98(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	SUKAMAL BISWAS VS SHREE SANYEEJI STEEL & POWER LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv.] For the Suspended Board
Mr. Ankit Chaurasia, Adv.]

Mr. Rishav Banerjee, Adv.] For the RP
Mr. Dripto Majumder, Adv.]
Mr. Chandan Mohata, Adv.]

Mr. Vijay Sharma CA,] Statutory Auditor for the CD, present in person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **30.08.2024**.

**Satyajit Roy
(Court Officer)**